

Chitra valve. The technology for Chitra valve has been bought by the TTK Pharma which has undertaken the production & marketing of the valve. The cost of this valve is around Rs. 12,000/- to the patient.

(f) The Government have no information to this effect.

(g) Does not arise.

(h) and (i) Financial assistance upto a maximum of Rs. 20,000/- (Rupees Twenty thousand only) is provided to poor and needy patients who apply for financial assistance out of Health Minister's Discretionary Grant to partly defray the expenditure of specialised treatment/costly surgical operations for undergoing treatment/operation in any hospital anywhere in India. The Central Government has also set up a National Illness Assistance Fund and formulated guidelines to provide financial assistance for medical treatment of patients, living below poverty line and suffering from major life threatening diseases. All States/UTs have similarly been advised to set up Illness Assistance Funds. It has also been decided that grant-in-aid from Central Government would be released to each of these States/UTs where funds are set up on the lines advised to them. In the Casualty of AIIMS, and patients are treated free of cost including Procedures and Investigations. Financial help is provided to poor patients from 'AIIMS Poor Fund' to purchase medicines, etc.

[English]

Involvement of Police In Crimes

1551. SHRI C.D. GAMIT:
SHRI DATTA MEGHE:
SHRIMATI RANEE NARAH:
SHRI TARIQ ANWAR:
SHRI JAYARAMA I.M. SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some police personnel have been found involved in crimes in Delhi during the last three years, till date;

(b) if so, the details thereof; crime-wise and year-wise;

(c) the action taken against such policemen;

(d) the number of FIRs pending in Delhi particularly in West and South Delhi in which no action has been taken so far by the Police;

(e) the reasons for pendency;

(f) the preventive steps proposed to be taken by the Government to uproot the crimes from such establishment;

(g) whether in some cases the police officials have shown their callousness towards the victims of crimes and refused to lodge the FIR in time;

(h) if so, the reasons therefor; and

(i) the action taken by the Union Government against irresponsible Police officials?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (i) The information is being collected and will be laid on the Table of the House.

Recycling of Disposable Syringes

1552. DR. ULHAS VASUDEO PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the disposable syringes are being recycled causing infection despite various checks made by the supervisory authorities; and

(b) if so, the measures proposed to be taken to stop reuse of disposable syringes?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) Newspapers have carried reports of recycling of hospital waste. Disposable syringes are required to be destroyed after single use by syringe destroyers and needle shredders or destroyed in incinerators. Proper disinfection procedures with the help of bleach solution or other disinfecting solution is to be done before they are destroyed. Guidelines on Hospital infection control measures and proper disposal of used syringes and needles have been circulated to hospitals and health care settings. In order to check the re-use of disposable syringes etc. the Government have notified Bio-medical Waste (Management & Handling) Rules, 1998.

[Translation]

Rise in Incidents of Crimes

1553. DR. SHAKEEL AHMAD:
SHRI MADHAVRAO SCINDIA:
SHRI PRADEEP KUMAR YADAV:
SHRI TATHAGATA SATPATHY:
SHRI MANIBHAI RAMJIBHAI CHAUDHARI:
DR. RAMKRISHNA KUSMARIA:
DR. ULHAS VASUDEO PATIL:

Will the Minister of HOME AFFAIRS be pleased to state: